

**National Human Rights Commission**  
**Manav Adhikar Bhawan Block-C, GPO Complex, INA,, DELHI -110023**

Siddharth Shankar Dubey,

**Dated: 02/11/2020**

Dear Siddharth Shankar Dubey,

The Commission has received your complaint and it has assigned diary number as **19229/IN/2020** with the following details:-

**Complainant Details**

<b>Name:</b>	Siddharth Shankar Dubey		
<b>Mobile:</b>		<b>Email:</b>	
<b>Address:</b>			
<b>District:</b>	LUCKNOW	<b>State:</b>	UTTAR PRADESH

File Uploaded successfully ( Sameet Thakkar and violation of Human Rights.pdf )

**Victim Details**

<b>Victim Name:</b>	Sameet Thakkar	<b>Gender:</b>	Male
<b>Religion:</b>	Hindu	<b>Cast:</b>	General
<b>Address:</b>	N/A440001		
<b>District:</b>	NAGPUR	<b>State:</b>	MAHARASHTRA

**Incident Details**

<b>Incident Place:</b>	Nagpur	<b>Incident Date:</b>	24/10/2020
<b>Incident Category:</b>	ABUSE OF POWER		
<b>Incident District:</b>	NAGPUR	<b>Incident State:</b>	MAHARASHTRA
<b>Is it filed before any Court / State HRC</b>	No		
<b>Incident Details:</b>	Sameet Thakkar a resident of Nagpur had a complaint filed against him u/s 292, 500 of the IPC and u/s 67 of the IT Act. A video has surfaced on the internet shared by the victim's brother named Rishi Thakkar. The video is from the 24th of October when the Mumbai Police was granted his custody until the 30th of October by the Nagpur court. The the alleged video the victim's is seen being dragged by a rope with his head sheathed with black cloth.		